

9/9/2003 - 26.

Shri S.P. Inamdar, for Shri I.J. Naik, Counsel for Applicant.
Shri V.S. Masurkar, Counsel for Respondents 1 to 3.

Adjourned to 13/9/2003.

As per Counsel list
passed on 30/9/03

6
(S.P. Arya)
M(A)

MJ
(S.G. Deshmukhi)
M(J)

alop.

f. A1
10/9

30/9/2003 - 23

Neither the Applicant nor his Counsel present.
Shri V.S. Masurkar, Counsel for Respondents 1-3.

(The case is dismissed for non-prosecution.

(Murzaffar Hussain) 6
M(J) (S.P. Arya)
M(A)

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